

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
BELAJAR TECHNOLOGIES PRIVATE LIMITED

1. NAME OF CORPORATE PERSON	BELAJAR TECHNOLOGIES PRIVATE LIMITED
2. DATE OF INCORPORATION OF CORPORATE PERSON	July 23 rd , 2021
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Karnataka under the Companies Act, 2013
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U80301KA2021FTC149882
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Hanto, 2nd Floor, FFK Towers #445, 17th Cross Road, Sector 4, HSR Layout, HSR Layout, Bangalore, Karnataka, India, 560102
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	15 th July, 2024
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Shivaganga Muralidhar Pramod Address: #4272, 2 nd Floor, Saptagiri, Vivekananda Park Road, near Seetha Circle, Girinagar, Bangalore 560085 Email: pramod@bmpandco.com Telephone No: +91-9845657072 Registration Number: IBBI/IPA-002/IP-N00222/2017-2018/10674
8. LAST DATE FOR SUBMISSION OF CLAIMS	August 14, 2024

Notice is hereby given that Belajar Technologies Private Limited has commenced voluntary liquidation on July 15, 2024.

The stakeholders of Belajar Technologies Private Limited are hereby called upon to submit a proof of their claims, on or before August 14, 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.



Shivaganga Muralidhar Pramod
Liquidator of Belajar Technologies Private Limited

Date: 16th July 2024
Place: Bangalore